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Statement of Immovable Property Return for the year 2014 (as at 01.01.2015)



Service: Indian Corporate Law Service

Name of Officer (in full): N. Chandraraj Designation: Asst. Registrar of Companies . Date of Birth: 15.3.1955

Ministry/Department/Office: ROC, Coimbatore Grade Pay: Rs.5400/- Present Pay: Rs.22,300/-

Name of District, sub-division, taluk and village in which property is situated	Name and details of property, housing, lands and other buildings	Cost of construction acquirement including land in case of house and year when purchased	Present Value	If not in own name state in whose name held and his/her relationship to the Government Servant.	How acquired whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of persons from whom acquired	Annual Income from the property	R
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
Balaji Nagar, Varadharajapuram Uppilipalayam Village, Coimbatore 641015.	House measuring about 1200 Sq.Feet in Site No. 4 in SF No.221 measuring 1800 Sq. Feet	Rs. 15,00,000/- Year 2004	Rs. 30,00,000/-	Not applicable	Land purchased from Smt Padmavathy, 17/4 Ranganathapuram Street, Uppilipalayam, Coimbatore 15 in 21.04.2004 and building constructed by self through Housing loan raised from M/s Sundaram Home Finance Ltd.	Nil	P S t
Idayarpalayam Sulur Village, Palladam Taluk, Tirupur District	Housing site No. 148 at Shree Harshini Garden, Measuring 1328 Sq Feet	Rs. 72,105 Year 2011	Rs.,1,50,000/-	Not applicable	Purchased from own savings in the year 2011 from one Mr. Mani, No.27, Andal Street, Lakshmipuram, Peelamedu, Coimbatore.	Nil	I t

Signature;
Date:

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